

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated : This the 15th day of MARCH 2005

Original Application No. 405 of 2003.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman
Hon'ble Mr. D.R. Tiwari, Member (A)

1. K.R. Pandey, S/o Sri R.C. Pandey,
R/o 008 Kasmanda Regent Apartment,
2- Park Road, Hazratganj, Lucknow
Presently posted as Supdt. Central Excise, Noida
Commissionerate Noida.
2. Narendra Kumar, S/o Sri R.K. Gupta,
R/o Panditwari, Premnagar, Dehradun.
Presently posted as Supdt. Central Excise, Meerut,
Commissionerate-I Meerut.
3. Tapas Chakravarti, S/o Sri M.B. Chakravarti,
R/o 8- Raipur, Dehradun
Presently posted as Supdt. Central Excise, Meerut,
Commissionerate-I Meerut.
4. Pankaj Arora, S/o Sri K.L. Arora,
R/o A-35, MIG 222/1 LDA Colony
Tibaitrai Talab Lucknow.
Presently posted as Supdt. Central Excise, Meerut,
Commissionerate Meerut.
5. A.S. Dhama, S/o Sri Padam Singh,
R/o A-4 Rishabh Vihar Muzaffarnagar.
Presently posted as Supdt. Central Excise, Meerut,
Commissionerate Meerut I
6. A.N. Haqq, S/o late Sri V. Haqq
R/o H. No. 34/80 Stanley Road, Muirabad, Allahabad
Presently posted as Supdt. Central Excise,
Commissionerate Allahabad.
7. S.S. Das, S/o Late A.K. Das,
R/o 90/216-A Muirabad, Aallahabad
Presently posted as Supdt. Central Excise,
Commissionerate Allahabad.
8. Harish Kumar Bajpayee, S/o late V.N. Bajpai,
R/o 2/159 Viram Khand, Gomtinagar, Lucknow,
Presently posted as Supdt. Central Excise, Meerut
Commissionerate Meerut -I.
9. Vikas Saxena, S/o Sri H.S.D. Saxena,

Q35/4

R/o 43 West Shivaji Nagar, Agra
 Presently posted as Supdt. Central Excise,
 Commissionerate Noida.

10. Sanjay Srivastava, S/o Sri A.N. Srivastava,
 R/o B-324 Rajajipuram Lucknow
 Presently posted as Supdt. Central Excise,
 Commissionerate Ghaziabad.
11. Pradeep Kumar Mehrotra, S/o Sri M.N. Mehrotra
 R/o 238 Bhagwet Bagh Attarsuiya, Allahabad
 Presently posted as Supdt. Central Excise,
 Allahabad Commissionerate Allahabad.

... Applicants

By Adv :Sri S. Agarwal & Sri S.K. Mishra

V E R S U S

1. Union of India through the Secretary,
 Ministry of Finance (Dept. Of Revenue),
 North Block, New Delhi.
2. The Chief Commissioner, Customs and Central Excise,
 19-C Vidhan Sabha Marg, Tulsiganga Minar,
 Lucknow.
3. The Commissioner, Central Excise, Allahabad.
4. The Addl. Commissioner (Personnel & Vig).
 Central Excise, Allahabad.
5. The Board of Central Excise and Customs, North Block,
 New Delhi though its Chairman.

....Respondents.

By Adv : Sri S. Singh

O R D E R

By Justice S.R. Singh, VC.

Sri S.K. Mishra, learned counsel for the applicant. Sri S. Singh, senior standing counsel for U.O.I. files his power on behalf of the respondents which is taken on record.

2. Learned counsel for the applicant submits that the applicants are not responding to his letters and, therefore, the OA may be dismissed as not pressed.

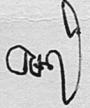
(Signature)

3. Sri S. Singh learned counsel for the respondents has no objection to the OA being dismissed as withdrawn.

4. In view of the submission made by the learned counsel for the applicant the OA is dismissed as withdrawn and for want of prosecution. The interim order passed earlier is also vacated.

5. There shall be no order as to costs.


Member (A)


Vice-Chairman

/pc/